NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/12/2016

NAME OF THE PETITIONER(S)

:Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (I) Ltd & Another

UNDER SECTION

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N.V. PRAKASH

FOR UDHAY SHANKAR

ASSOCIATES

ORDER

Shri N V Prakash, counsel for petitioner present. No representation on behalf of the respondents. As seen in the previous orders, there has been no representation on behalf of respondents since a long time. Counsel for petitioner is directed to communicate to the other side about the next date of hearing in this matter. Put up on 10.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)